

File No. 383/2 (MR No. 3639-15)

Objector: Mr. Kashiram

Present : None

Order

Despite some letter of the committee referred to in the sole correspondence dated 01/08/2017 of the above named objector existing on the file, no document has been submitted by him and therefore this letter is ordered to be consigned to records with the observation that the objector shall be entitled to get this letter restored as and when he produces documentary proof of his ownership of the land detailed in **MR NO. 3639-15** appended to this letter.

Date: 03/01/2018



R. S. Virk
Distt. Judge (Retd.)